

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

TA No.61/0009/2020

This the 18th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Girdhari Lal, age 48 years, S/o Late Sh. Prem Nath, R/o 367-B, Durga Nagar, Sector 1, Jammu.

.....Applicant

(Advocate: Ms. Meenakshi Salathia)

Versus

1. State of Jammu & Kashmir through Principal Secretary, Housing & Urban Development Department, Jammu & Kashmir Government, Civil Secretariat, Jammu.
2. Director, Urban Local Bodies, Kashmir.
3. Department of Disaster Management, Relief, Rehabilitation and Reconstruction (Revenue Department) through Secretary/Commissioner, Civil Sectt., Jammu. Srinagar.
4. Relief and Rehabilitation Commission (Migrant), Jammu/Srinagar.
5. P.K. Koul, A.E.E. Relief Organization, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta)

O R D E R (Oral)

Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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